GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 2141 ANSWERED ON 05.08.2024

Sports Infrastructure Development Projects under Khelo India Scheme in Andhra Pradesh

2141. SHRI APPALANAIDU KALISETTI:
SHRI SRIBHARAT MATHUKUMILLI:
SHRI G LAKSHMINARAYANA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports infrastructure development projects approved in the State of Andhra Pradesh under the Khelo India scheme during the last five years, district-wise, especially in Vizianagaram, Vishakhapatnam and Anantapur districts;
- (b) the funds allocated and disbursed by the Government for the development of approved projects under the aforementioned scheme in Andhra Pradesh, District-wise and year-wise especially in Vizianagaram, Vishakhapatnam and Anantapur districts during the last five years;
- (c) the current status of the approved projects in Vizianagaram, Vishakhapatnam and Anantapur districts in Andhra Pradesh State under the Khelo India scheme, specifying whether they are completed, ongoing or delayed and the details regarding funds utilization;
- (d) whether any challenges or delays were encountered in implementing the Khelo India scheme projects in Vizianagaram, Vishakhapatnam and Anantapur districts and the reasons thereof; and
- (e) whether there are any pending proposals for new sports infrastructure development projects under the Khelo India scheme in Vizianagaram, Vishakhapatnam and Anantapur districts in Andhra Pradesh State, and the reasons for their pendency?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

- (a) to (c) The details of the sports infrastructure projects approved and sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, including in Vizianagaram, Vishakhapatnam and Anantapur districts of Andhra Pradesh, are available in public domain on the dashboard at https://mdsd.kheloindia.gov.in.
- (d) The projects sanctioned under Khelo India Scheme are envisaged to be completed within two years from the date of their administrative approval. A total of ten sports infrastructure projects have been sanctioned in State of Andhra Pradesh under the Khelo India Scheme. Out of these 10 projects, three projects have been completed. Further, seven projects are ongoing.

(e) No, Sir.
